

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 593
TO BE ANSWERED ON 20.11.2019

CERTIFICATION OF SOFTWARE

**593 MS. PRATIMA BHOUMIK:
SHRI P.P. CHAUDHARY:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government certifies the software used in electronic devices, especially in mobile phones;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any instances of electronic devices using uncertified software have come to the notice of the Government and if so, the details thereof and the reaction of the Government thereto along with the action taken by the Government in this regard; and
- (d) whether there are any safeguards proposed by the Government to ensure that software updates that are provided by companies comply with safety and security protocol laid down by the Government and if so, the details thereof?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

- (a): STQC (Standardisation, Testing & Quality Certification Directorate) have not certified the software used in electronics devices / mobile phones. However security testing & evaluation of mobile applications have been done as per Mobile Application Security Verification Standard (MASVS) and Open Web Application Security Project (OWASP).
- (b): 20 Mobile Applications have been evaluated as per MASVS / OWASP.
- (c) and (d): Do not arise.
